

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Dec.2019)

S.No.	Receipt No.	Date	Name & Address
1.	51	23.01.2020	Mis, Ruchi Dixit, DP - 04, Sagar Premium Tower, Shirdipuram Kolar, Bhopal Mob - 9926544929
2.	75	03.02.2020	Mr Sushant Tripathi, General Secretary, Dashin Gujarat Kamdar Parishad.
3.	78	03.02.2020	Anonymous letter
4.	79	05.02.2020	Mr. Jitendra Kumar Badjatya, 60, Vinay Nagar, Kesharbag Road, Indore, M.P. (Mob - 7987333040
5.	87	07.02.2020	Mr. Ajay Singh Rathore, Maharana Pratap Nagar, Behind PG College, Pali Road, sheopur, M.P.
6.	94	14.02.2020	Mr. Chhotu Lal Meena, Gram - Lalasar, Tahsheel Renwal, Dist - Jaipur. Rajasthan. 303603 Mob - 9887598978
7.	95	14.02.2020	Mr. Sanat Devangan, Brahmadev Colony, Bhatagaon, Opposite Vrindavan Palace, Raipur, Chhattisgarh
8.	96	14.02.2020	Mr. Nagendra Singh, M LA Madhya Pradesh Vidhan Sabha 75 - Gurh, Rewa Dhupchhav, Yaduvansh Prisar, Madhav Vihar behind Jayanti Kunj Rewa 486001 Mob- 9425185577


Deputy Registrar
(Nimish Raja)

National Green Tribunal

